

IN THE INCOME TAX APPELLATE TRIBUNAL "G" BENCH, MUMBAI

BEFORE SHRI PRASHANT MAHARISHI, AM
AND
SHRI SANDEEP SINGH KARHAIL, JM

ITA Nos. 2200 to 2203/Mum/2023

(Assessment Years: 2017-18 to 2020-21)

Shrijee lifestyle Private Limited
384 M 3rd Floor, Dabholkar Wadi,
Kalbadevi Road,
Mumbai-400 002

Vs.

Asst. CIT
Circle 4(2)(1)
Mumbai-400 020

(Appellant)

(Respondent)

PAN No. AAACK1560G

Assessee by : Assessee letter dated 12.09.2023
Revenue by : Dr. Kishor Dhule, CIT DR

Date of hearing: 03.10.2023
Date of pronouncement : 03.10.2023

ORDER

PER BENCH:

01. These are the four appeals filed by the assessee for A.Y. 2017-18 to 2020-21 contesting confirmation of disallowance of late payment of employees contribution to provident Fund, ESIC beyond the due dates prescribed under the respective Act by the National Faceless Appeal Centre order dated 3rd May, 2023, 27th April, 2023 and 15th May, 2023 and 27th April, 2023, respectively, for A.Y. 2017-18 to 2020-21.
02. When these matters were called for hearing, a letter dated 12th September, 2023 was placed before us from the Managing Director of the assessee, wherein it has been



stated that assessee has filed these appeals, however, in view of the decision of the Hon'ble Supreme Court in case of Checkmate Services Pvt. Ltd. Vs. CIT (448 ITR 518) these appeals are to be dismissed in favour of the Revenue and therefore, these appeals may be dismissed as withdrawn.

03. The learned Departmental Representative did not have any objection.

04. In view of the letter dated 12th September, 2023, by the managing director of the assessee company, making a request for withdrawal of these appeals, we dismiss these four appeals as withdrawn.

Order pronounced in the open court on 03.10.2023.

Sd/-
(SANDEEP SINGH KARHAIL)
(JUDICIAL MEMBER)

Sd/-
(PRASHANT MAHARISHI)
(ACCOUNTANT MEMBER)

Mumbai, Dated: 03.10. 2023

Sudip Sarkar, Sr.PS

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent
3. CIT
4. DR, ITAT, Mumbai
5. Guard file.

BY ORDER,

True Copy//

Sr. Private Secretary/ Asst. Registrar
Income Tax Appellate Tribunal, Mumbai